

(SHRI H. K. L. BHAGAT) : (a) Government of Karnataka have mooted a proposal for establishing an Institute of Tourism and Hotel Management in Karnataka.

(b) The Government of Karnataka have however, been advised that there is already an existing Institute of Hotel Management at Bangalore and that Central Government would render any assistance to fit in the State Government's training requirements within the facilities available at this existing Institute and that it was not possible to give financial assistance at this stage for setting up yet another Institute in the State.

Appointment of Ombudsman in Nationalised Bank to Check Frauds

6492. SHRI V. S. KRISNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to appoint an Ombudsman for nationalised banks to check frauds; and

(b) the agency available for the public at present to give complaint about frauds, misappropriation, etc. by banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Members of the public can refer their complaints concerning frauds, misappropriation, etc. to the Chairman and other supervisory authorities of the bank concerned or to the Chief Vigilance Officer and other Vigilance Officers of the said bank. This is apart from the avenue available to the public under the criminal law.

Support of World Bank President to India's Case for more IDA Funds

6493. DR. B. L. SHAILESH :
SHRI K. PRADHANI :

Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank President, Mr. A. W. Clausen, has since supported India's case for continuing substantial concessional assistance from the International Development Association (IDA) and called upon donor countries to strengthen this soft-lending affiliate of the bank; and

(b) if so, the outcome thereof in actual practice in the matter of more IDA assistance to India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) IDA-8 is still under negotiation and the total six of the replenishment and India's share in it are yet to be finalised.

Loan to Industrial Units by I.C.I.C.I.

6494. DR. B. L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether the Industrial Credit and Investment Corporation of India (ICICI) is likely to sanction nearly 40 per cent of more credit to industrial units especially those with an eye on modernisation for exports to developed countries;

(b) if so, how the credit will be deployed for the various industries both in the private and public sector; and

(c) whether while advancing credit to the industry, preference will be given to those industries which are set up in backward area like the ones in eastern Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Industrial Credit and Investment Corporation of India (ICICI) have contemplated a line of credit for extending term loans to export oriented projects for technology upgradation, modernisation, diversification and new projects etc. No